# **GOVERNMENT OF INDIA** MINISTRY OF CIVIL AVIATION **RAJYA SABHA**

UNSTARRED QUESTION NO: 16 (TO BE ANSWERED ON THE 25<sup>th</sup> November 2024)

### INCIDENTS OF THREATENING HOAX CALLS

### 16. SHRI PARIMAL NATHWANI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the serious incidents of threatening hoax calls are received frequently to blow the air planes, the special measures taken to ensure security and safety of the airpassengers, air-planes, airports etc., in view of such scary happenings;
- (b) whether such incidents caused disruptions in the operations of flights and dent in the morale of the air passengers, etc.; and
- (c) if so, the details thereof?

## **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (c): Bureau of Civil Aviation Security, aviation security regulator in the country, has mandated robust protocols for handling such threats. Bomb threat contingency plan (BTCP), a detailed contingency plan, is in place to handle such threats. As a part of BTCP, every airport has a designated Bomb Threat Assessment Committee (BTAC) which analyses the threat and act accordingly. The recent threats were hoax and no actual threat was detected at any of the airports/aircraft in India. As per assessment of BTAC, operations of some of the flights were affected.

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